

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 43/(MAH)/2017
 MA No.24/2018

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE PARTIES: T. Sathisan
 V/s.
 Gupta Energy Pvt.Ltd.

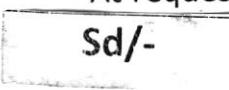
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
2	Ms. Khushboo Shah Rajani	Advocate for Applicant	<i>Kew.</i>
	i/b MDP & Partners.	Resolution Professional	

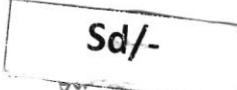
ORDER

MA 24/2018 IN CP No.43/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 6.2.2018.

Sd/-

V. NALLASENAPATHY
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)